

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.9- IA/601(AHM) 2024
In
C.P.(IB)/206(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
VS
Komal Rakshit Patel

.....Applicant

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Narendra Singh, Proxy Advocate
For the Respondent :

ORDER

It is seen that, physical copy the petition has not been received in the matter by the Registry.

Learned Counsel for the applicant is directed to file the same, before the next date of hearing.

Re-list on 06.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)